NATIONAL COMPAN<u>WA</u>LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 53/BB/ 2018	-	Admission	252(3)	M/s Overdrive Infotechs Pvt Ltd Vs ROC

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

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For Pehhoney Appleant

ORDER

Matter is listed today for admission. PCS for Petitioner is present. Registry has raised objections. PCS is directed to comply with the same. List it for compliance on 15.02.2018.

Member (T)

Member (J)